

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2015/(T.P.)
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE PARTIES: M/s. Cottonificio Honegger S.p.a.
through Board of Receivers
V/s.
M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. U.R. Chaudhary	Sr. Adv.	For the Petitioner 
2.	Mr. Sanjeev Kr. Sharma	Adv.	
3.	Mr. Abhishek Swaroop	Adv.	
4.	Mr. Himanshu Vij	Adv.	
5.	Mr. Mehul Shah.	Adv.	

①	MR. ANUJ BERRY,	ADV.	FOR RESPONDENTS 
②	MR. ANUJ BHASME,	ADV.	
③	MR. GAURAV DUGAR,	ADV.	

Order

CP. No. 87/397-398/NCLT/MB/MAH/2015

The Petitioner having sought time for final hearing, this Bench hereby directs Petitioner side to argue their case on 08.09.2016, the Respondent side is directed to argue on 09.09.2016.

List this matter on 8th September & 9th September, 2016 for final hearing.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 23rd August, 2016.